

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SPD COLD STORAGE LLP

Sl. No.	RELEVANT PARTICULARS	DETAILS
1	Name of corporate debtor	SPD Cold Storage LLP
2	Date of incorporation of corporate debtor	12/04/2018
3	Authority under which corporate debtor is incorporated / registered	ROC- Pune
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	AAM-4179
5	Address of the registered office and principal office (if any) of corporate debtor	Regd Address: New PI No. 305, Gate No. 2, E Ward, Gadi Adda Shahu Market Yard, Kolhapur, Maharashtra, India, 416005. Website: N/A
6	Date of closure of Insolvency Resolution Process	01/06/2026 (The order dated 08/05/2026 received on 01/06/2026).
7	Liquidation commencement date of Corporate Debtor	01/06/2026
8	Name and registration number of the insolvency professional acting as liquidator	Solvenza Advisory LLP having IBBI Registration No. - IBBI/IPE-0144/IPA-1/2022-23/50008
9	Address and e-mail of the liquidator, as registered with the Board	Office No. 1, 1st Floor, Gami Terra, Plot 45-51, Sector- 6, Sanpada, Navi-Mumbai- 400705. Email – solvenza.ipe@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Office No. 1, 1st Floor, Gami Terra, Plot 45-51, Sector- 6, Sanpada, Navi-Mumbai- 400705. Email: spdcoldstorage.cirp@gmail.com

Notice is hereby given that the Hon'ble National Company Law Tribunal Mumbai Bench has ordered the commencement of the liquidation of the SPD COLD STORAGE LLP on 08/05/2026 under Section 33 of the code. (Order Received by Liquidator on 01/06/2026).

Sd/-

Solvenza Advisory LLP

Through Its Authorized Signatory

Mr. Balajee Sumant Chemote

Date: 04/06/2026

Place: Mumbai

Registration No.: IBBI/IPE-0144/IPA-1/2022-23/50008

Liquidator in the matter of SPD Cold Storage LLP

